NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 13(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE COMPANY:

Sh. Rajeev Behl

Vs.

M/s. S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO.	NAME DESIGNATION	REPRESENTATION	SIGNATURE
1	Jayant Mehta Advocale	Respondents	111
2	Jayant Mehta Advocale Aditya Siyhal		1
3	R. K. Guth Advocate	0 , 1	Al
ч.	Diggaj Pothak, Au.	Respondents	Janap
	5		/

Order

For orders see order in CP 28(ND)/2016